

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3954/2016

Tuesday, this the 29<sup>th</sup> day of November 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Sumera  
Age 60 years  
Fitter Grade II  
s/o Mr. Mohar Singh  
r/o H.No.17, Gram Kilokari  
Delhi – 14

(Mr. A K Mishra, Advocate)

..Applicant

Versus

1. Delhi Development Authority  
Through Vice Chairman  
216, 2<sup>nd</sup> Floor, INA Colony  
New Delhi – 23
2. Delhi Jal Board  
Through hits CEO  
Govt. of NCT of Delhi  
Varunalaya Phase II  
Karol Bagh, New Delhi

..Respondents

**O R D E R (ORAL)**

**Mr. Raj Vir Sharma:**

At the very outset, learned counsel for applicant produced a copy of circular dated 14.10.2016 passed by the Assistant Commissioner (G)-I, Delhi Jal Board. He submitted that on the basis of this circular, the applicant wants to withdraw the O.A. He is permitted to do so.

2. The O.A. is accordingly dismissed as withdrawn.

**( K.N. Shrivastava )  
Member (A)**

November 29, 2016  
/sunil/

**( Raj Vir Sharma )  
Member (J)**